

[English]

Economic Measures for Combating Insurgency in Tripura

3965. SHRIMATI BIBHU KUMARI DEVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Tripura has submitted any package of economic measures for training and employment to the insurgent youth in order to combat insurgency;

(b) if so, the details thereof; and

(c) the Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c) A tripartite agreement was signed on 12th August, 1968, with the Government of India, Government of Tripura and the representatives of Tripura National Volunteer (TNV). This Accord, *inter alia*, provided for training and employment for the tribal youth of Tripura. Progress of implementation is reviewed from time to time jointly with the State Government and TNV.

Influx of Bangladeshis in the Country

3966. SHRIMATI BIBHU KUMARI DEVI:

SHRI S.B. SIDNAL:

SHRI LALIT ORAON:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been substantial influx/infiltration from Bangladesh into our country;

(b) if so, the details thereof and the number of such persons who came during last three years, year-wise and States where they settled;

(c) the number out of them having valid documents;

(d) whether the matter has been taken up with the Government of Bangladesh; and

(e) if so, the outcome thereof and the steps taken to check such influx/infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) There are reports of influx/infiltration of Bangladesh nationals into India.

(b) and (c) Since most of the Bangladeshi Nationals enter surreptitiously and go underground or fail to get themselves registered in the cases of those having valid documents, it is not possible to determine how many such persons are living in India.

(d) and (e) The matter had been taken up with the Bangladesh Government on various occasions but without much effect.

Various measures have been taken to tackle the problem including intensification of patrolling by B.S.F. and other agencies. As and when infiltrators are intercepted, they are pushed back to Bangladesh. Border roads are being constructed for better communications. Mobile Task Force have been constituted for detection of infiltrators. Moreover, the State Governments have standing instructions to expel/push back Bangladeshi infiltrators as soon as they are detected. The State Government have also powers to prosecute them under the Foreigners Act, 1946.

Kakadavu Irrigation Project

3967. SHRI M. RAMANNA RAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the initial estimated cost of the Kakadavu Irrigation Project in Kerala and the expenditure incurred thereon so far; and

(b) the present position of the Project and the irrigation potential likely to be created on completion thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) At the request of the State Government, the Kakadavu Irrigation Project of Kerala was taken up for exhaustive restudy by the Expert Committee due to the objections of the people in the submergence area in 1963. The project, therefore, stands returned to the State Government for modification since September 1965. The modified project

report has not been received in Central Water Commission for techno-economic appraisal.

The estimated cost of the Kakadavu Irrigation Project as originally received in Central Water Commission in 1974 was Rs. 13.36 crores. According to State's 1991-92 Annual Plan document, the State Government has incurred expenditure of Rs. 1.84 crores upto end of March, 1991. As per original report, the project envisaged irrigation of an area of 41,760 hectares annually.

Telephone to Village Panchayats in Karnataka

3988. SHRIMATI BASAVA RAJESWARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government have prepared a plan to instal phones in all village panchayats in the country;

(b) if so, the total number of village panchayats in Karnataka likely to be provided with telephones;

(c) the total expenditure involved therein; and

(d) the number of villages in Karnataka likely to be provided with telephone facility during 1991-92?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU):

(a) Yes Sir.

(b) Out of 8305 total Village Panchayats, 3373 are already provided with telephone facility. The remaining Village Panchayats are planned for provision of telephone facility during 1991-95.

(c) Rs. 50 crores (approximately).

(d) 270 Village Panchayats are Planned to be provided with telephone facility during 1991-92.

Horticultural Projects in Karnataka

3989. SHRIMATI BASAVA RAJESWARI:

SHRI S. B. SIDNAL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Karnataka has submitted proposals for horticultural development in the State;

(b) if so, the details thereof;

(c) the proposals cleared by the Union Government; and

(d) the steps taken to implement those projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):

(a) to (d) The Government of Karnataka have submitted the following proposals:—

(A) Foreign Assistance

(i) Integrated Development of Horticulture in Karnataka for increasing production/productivity of horticultural crops and developing marketing and processing facilities with World Bank assistance. The World Bank has advised to include this proposals under the Integrated Development of Tropical Horticulture Project.

(ii) Development of Coconut Plantation in Karnataka for increasing production/productivity of coconut with EEC assistance. The State Government has been advised to resubmit the proposal on EEC format.

(B) Two Centrally Sponsored Schemes for development of fruits and floriculture and one for assistance to processing units during the year 1991-92 have been received from the State Government in July, 1991. The Central Sector Plan Schemes for 1991-92 have already been finalised and the schemes now suggested cannot be included during the current year.

Development of Watershed Projects in Karnataka

3990. SHRIMATI BASAVA RAJESWARI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Kreditanstalt Fur Wiederaufbau Mission visited India in 1989 to explore the possibility of funding the selected agricultural development projects in the country;

(b) if so, whether the Government of Karnataka had submitted some watershed projects to the Union Government for clearance;

(c) if so, the details thereof;